

GOVERNMENT OF INDIA  
MINISTRY OF POWER

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.3674**  
TO BE ANSWERED ON 27.03.2018

**STATUS OF SAUBHAGYA SCHEME**

3674. SHRIMATI JAYA BACHCHAN:

Will the Minister of **POWER**  
be pleased to state:

- (a) whether Government has launched the Saubhagya scheme to provide electricity to all households by December 2018;
- (b) if so, the details of funding, target and modalities of the scheme;
- (c) the details of number of households in the country not covered by electricity, State-wise; and
- (d) how does Government plan to supply regular and uninterrupted power to all rural households if urban areas do not have proper electricity supply till date, the details thereof?

**A N S W E R**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND  
NEW & RENEWABLE ENERGY

( SHRI R.K. SINGH )

**(a) & (b) :** Government of India has launched Pradhan Mantri Sahaj Bijli Har Ghar Yojana – Saubhagya, with an outlay of Rs.16,320 crore, including a Gross Budgetary Support (GBS) of Rs.12,320 crore from Government of India in order to achieve universal household electrification. The scheme provides for last mile connectivity and electricity connections to all un-electrified households in rural and all poor un-electrified households in urban areas. All remaining un-electrified households are targeted for electrification by March, 2019.

Under Saubhagya, Government of India provides budgetary support towards 60% (85% for special category states) of the project cost. An additional budgetary support of 15% (5% for special category states) is available on achievement of 100% household electrification of all willing households by 31<sup>st</sup> December 2018.

(c) : Based on the information provided by the States on Saubhagya Portal, as on 10.10.2017, there were around 4.05 crore un-electrified households reported to be electrified. The State-wise details of the same are given at **Annexure**.

(d) : Electricity is a concurrent subject; providing electricity to all the households is the primary responsibility of concerned State Governments/Power Distribution Companies (DISCOMs). Government of India has taken a joint initiative with all the States/UTs for drawing up of State specific plans for providing 24x7 power supply to all households, industrial & commercial consumers and adequate supply of power to agricultural consumers as per State policy. All the State Governments and Union Territories have signed the “24x7 Power For All” document to provide electricity to all from 1<sup>st</sup> April, 2019. In addition, Government of India supplements the efforts of the States through its schemes including Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY); Integrated Power Development Scheme (IPDS) and Pradhan Mantri Sahaj Bijli Har Ghar Yojana – Saubhagya.

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**ANNEXURE**

**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 3674 TO BE ANSWERED IN THE RAJYA SABHA ON 27.03.2018.**

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**State-wise number of un-electrified Households (HHs)**

<b>Sl. No.</b>	<b>State</b>	<b>Unelectrified Households</b>
1	Andhra Pradesh	20,171
2	Arunachal Pradesh	81,200
3	Assam	2,415,770
4	Bihar	6,486,451
5	Chhattisgarh	641,631
6	Gujarat	12,781
7	Haryana	682,180
8	Himachal Pradesh	13,641
9	Jammu & Kashmir	270,859
10	Jharkhand	3,051,577
11	Karnataka	690,079
12	Kerala	103
13	Madhya Pradesh	4,503,109
14	Maharashtra	380,756
15	Manipur	106,480
16	Meghalaya	139,267
17	Mizoram	10,956
18	Nagaland	109,866
19	Odisha	3,256,991
20	Puducherry	375
21	Rajasthan	2,125,818
22	Sikkim	5,628
23	Tamil Nadu	2,125
24	Telangana	388,659
25	Tripura	215,938
26	Uttar Pradesh	14,666,692
27	Uttarakhand	185,081
28	West Bengal	133,808
	<b>Total</b>	<b>40,597,992</b>

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